

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PATI INTERNATIONAL (INDIA) PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	PATI INTERNATIONAL (INDIA) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11/12/2000
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74899KA2000PTC127261
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Sy. No 3, 1st Floor, Gopasandra Village, Muthanallur Post, Sarjapura Hobli, Anekal Taluk Bangalore-560099, Karnataka.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 21, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Email: vasudevanacs@gmail.com Telephone No.+91-9944937063 0422-4216903 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	January 19, 2021

Notice is hereby given that PATI INTERNATIONAL (INDIA) PRIVATE LIMITED has commenced voluntary liquidation on December 21, 2020.

The stakeholders of PATI INTERNATIONAL (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before January 19, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

December 23, 2020
Coimbatore



Vasudevan Gopu
Vasudevan Gopu

Liquidator of PATI INTERNATIONAL (INDIA) PRIVATE LIMITED
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849